NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. IA (COMPANIES. ACT)/152/2022 In CP/368(MB)2019

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2022

NAME OF THE PARTIES: - Jayant Ganesh Sthalekar & Ors
V/s
Santosh Balkrishna Babhulkar

APPEARANCES: -

FOR THE APPLICANT : Adv. Tanmay Varadkar

FOR THE RESPONDENT : Absent

Section: Rule 11 of NCLT 241

ORDER

IA (Companies Act)152/2022: - The matter is taken up through Virtual Hearing (VC). The present application is filed by the applicant for seeking early hearing on priority of CP/368/(MB)/2019. It is seen from the records that the said C.P. is listed on 04.01.2023. The counsel further stated that he will not press the IA provided the CP/368/(MB)/2019 be placed high on board on that day. This request is acceded to accordingly, registry is directed to place this CP/368/(MB)/2019 high on board on 04.01.2023. With the aforesaid observation the **IA (Companies Act)152/2022** is **allowed and disposed of**.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

JAGDISH